

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/1656/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /303 /2024 () //	AOR20220000053C202500007
2	D-BLAPL/1657/2025	MELA NAREDNRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /18 /2024 () //	AOR20220001631C202500012
3	D-BLAPL/1660/2025 BLAPL/608/2025	ARJUNA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000001/2025	
4	D-BLAPL/1661/2025 BLAPL/610/2025	MAHESWAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000001/2025	
5	D-BLAPL/1662/2025	B. DEEPAK @ BANU DEEPAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /390 /2024 () //	
6	D-BLAPL/1663/2025	CHANDAN DALAI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	K.NUAGAON /366 /2024 () //	
7	D-BLAPL/1665/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	SORO /1029 /2024 () //	
8	D-BLAPL/1668/2025	MIKINA @ BISWAJIT MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /190 /2024 () //	
9	D-BLAPL/1669/2025	ADMA MADHI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /180 /2020 () //	
10	D-BLAPL/1671/2025	PUSPANJALI JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
11	D-BLAPL/1672/2025	KABULI JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	

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12	D-BLAPL/1676/2025	KARTIKA MAHAKUD@KARTIKA VS STATE OF ODISHA	NARAYAN PRASAD MOHANTY VS	KEONJHAR TOWN /532 /2024 () //	AOR20220000977C202500001
13	D-BLAPL/1679/2025	BASANTI NAHAK @ BASANTI NAHAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY-2 VS	BERHAMPUR TOWN /383 /2024 () //	
14	D-BLAPL/1681/2025	PUSPANJALI NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY -2 VS	BERHAMPUR TOWN /383 /2024 () //	
15	D-BLAPL/1682/2025	RABINDRA NAYAK @ SIBA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /547 /2024 () //	
16	D-BLAPL/1689/2025	MD. ABDUR RAHEMAN @ MD. ABDUR RAHEMAN ASHUTOSH RANJAN MULIA VS STATE OF ODISHA	ASHUTOSH RANJAN MULIA VS	SPL.TASK FORCE /3 /2016 () //	
17	D-BLAPL/1690/2025	KALIA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /413 /2024 () //	
18	D-BLAPL/1693/2025	SASHI GADTIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /261 /2024 () //	
19	D-BLAPL/1694/2025	KAMAL LOCHAN DEHURI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHANJPUR /329 /2024 () //	
20	D-BLAPL/1696/2025	ARUN GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 () //	
21	D-BLAPL/1698/2025	RABI BHOI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHUBANESWAR G.R.P.S. /236 /2024 () //	
22	D-BLAPL/1699/2025	SK.SARIFULLA @ TUKU VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHADEV KHUNTA /491 /2024 () //	
23	D-BLAPL/1700/2025	RAHUL DURGA	AJAYA KUMAR NANDA	BELAGARH /38 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1704/2025	CHOUDHURY @ CHOUDHURY DHIBAR	AMLAN MOHANTY	BAMBARI /161 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1707/2025	ANIRUDHA @ ANIRUDDHA MEHER	SUSHANTA KUMAR JOSHI	PATNAGARH /317 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1710/2025	SIBU RANA	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /341 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1713/2025	BIBEKANANDA SAHOO	BIBEKANANDA MAHAPATRA	PANKOILI /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1717/2025	ARBIN @ ARBIND TIRKEY	SOUMYA RANJAN DAS	K.BALANG /78 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1718/2025	DEEPAK SAMAL	AMIT KUMAR NATH	BALIMI /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1721/2025	NABIN MAJHI	TUKUNA KUMAR MISHRA	JHARIGAM /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1722/2025	TIMA @ MUKESH SETHY @ SETHI	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1727/2025	TRILOCHANA NAYAK @ KALU	SANTOSH CHANDRA ATABUDHI	Maitri Vihar PS /547 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1728/2025	JASHOBANTA CHHATRIA @ SHIBA	SUSHANTA KUMAR JOSHI	MURIBAHAL /341 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1731/2025	BHIMA MADHI	PRASANTA KUMAR NANDA	MALKANGIRI SADAR /16 /2023	
		VS	VS	()	

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35	D-BLAPL/1732/2025	STATE OF ODISHA RAMA MADHI VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI SADAR /16 /2023 ()	
36	D-BLAPL/1734/2025	STATE OF ODISHA MICHU SRIRAM @ GANGA VS	PRASANTA KUMAR NANDA VS	// MOTU /2 /2024 ()	
37	D-BLAPL/1737/2025	STATE OF ODISHA ABHIJEET MOHANTY @ RANI VS	SATYAPADA SHARMA VS	// RAGHUNATHPALI /468 /2024 ()	AOR20220000138C202500001
38	D-BLAPL/1738/2025	STATE OF ODISHA JOGENDRA PANDA @ BABULA VS	HIMANSHU BHUSAN DASH VS	// JAGATPUR /630 /2023 ()	
39	D-BLAPL/1739/2025	STATE OF ODISHA BABAR @ SARFAT KHAN VS	BIJAYA KUMAR RAGADA VS	// TIGIRIA /207 /2024 ()	
40	D-CMAPL/2053/2025	STATE OF ODISHA KRUPASINDHU PADHI VS	ADV. VS	// // ()	
41	D-CMAPL/2070/2025	ANY GARG, I.A.S. LOKANATH RARIDA VS	ADV. VS	// // ()	
42	D-CMAPL/2076/2025	BAURIBANDHU NAIK MANAGOBINDA SATPATHY VS	ADV. VS	// // ()	
43	D-CMAPL/2083/2025	REGR.,CO-OP.SOCIETIES(ODISHA),KHURDA SUSILA MALLICK VS	BRAJA MOHAN SARANGI VS	// // ()	
44	D-CMP/2049/2025	JAYADURGA TRAVELS, BBSR BABAJI SAMAL VS	SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202500009
45	D-CMP/2050/2025	HASAN ALLI SAHA RABINDRANATH SAMAL VS	MANAS RANJAN DASH VS	// // ()	AOR20220002374C202500005
		ANANTA KUMAR SAMAL		//	

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46	D-CMP/2112/2025	M/S ARCHITECTS COMBINE,KHURDA VS PARADEEP MUNICIPALITY,JAGATSINGHPUR	SUDHANSU SEKHAR JENA VS TRILOCHAN PANIGRAHI	// 0 //	
47	D-CMP/2115/2025	SUBASH CH. PANI VS ASHOK KUMAR MOHAPATRA	VS VS SAROJ KUMAR PADHY	// 0 //	
48	D-CMP/2143/2025	NITYANANDA NAIK VS PRADFULLA NAIK	VS VS ADV.	// 0 //	
49	D-CONTC/2064/2025	GITANJALI MOHANTY VS ARAVIND AGRAWAL,IAS	VS VS BANSIIDHAR SATAPATHY	// 0 //	
50	D-CONTC/2067/2025	ABHOY KUMAR JENA VS ARAVIND AGRAWAL,IAS	VS VS ADV.	// 0 //	
51	D-CONTC/2068/2025	RAGHUNATH BEHERA VS SHALINI PANDIT, IAS	VS VS ADV.	// 0 //	
52	D-CONTC/2069/2025	SABITARANI BEHERA VS SHALINI PANDIT, IAS	VS VS ADV.	// 0 //	
53	D-CONTC/2071/2025	BASANTI NAYAK VS SHALINI PANDIT, IAS	VS VS ADV.	// 0 //	
54	D-CONTC/2072/2025	RATIKANTA BEHERA VS SHALINI PANDIT, IAS	VS VS ADV.	// 0 //	
55	D-CONTC/2074/2025	AKSHAYA KUMAR DAS VS SHALINI PANDIT, IAS	VS VS ADV.	// 0 //	
56	D-CONTC/2075/2025	CHITRASEN PRADHAN VS BRUNDABAN SATPATHY, DIRECTOR,HIGHER EDUCATION,BBSR,ODISHA	VS VS ADV.	// 0 //	
57	D-CONTC/2077/2025	YUDHISTHIRA MANGARAJ	ADV.	//	

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		VS	VS	()	
58	D-CONTC/2134/2025	SANTOSHINI DASH,TAHASILDAR SATYA NARAYAN KAR	ADV.	//	
		VS	VS	()	
59	D-CONTC/2141/2025	PURNIMA PANDIAN,IFS,KHRDA DIVISION,KHURDA SATYA NARAYAN KAR	ADV.	//	
		VS	VS	()	
60	D-CONTC/2160/2025	PURNIMA PANDIAN,IFS,DIVISIONAL FOREST OFFICER,KHURDA HEMALATA PANDA	ADV.	//	
		VS	VS	()	
61	D-CONTC/2173/2025	SUJAYA KUMAR PATI,OAS MAHAMMAD FAJAL ALLI	ADV	//	AOR20220001535C202500009
		VS	VS	()	
62	D-CONTC/2174/2025	AMIYA KUMAR SAMAL,SUPERINTENDING ENGINEER,RLBC DIVISION KUMBHAKARNA DANDAPAT	ADV	//	AOR20220001535C202500010
		VS	VS	()	
63	D-CONTC/2175/2025	P. ANVESHA REDDY,COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR KRUSHNA CHANDRA KAR	ADV.	//	
		VS	VS	()	
64	D-CRLA/1691/2025	SHALINI PANDIT, IAS SUNITA@SUNI MAKAR	DINESH KUMAR MOHANTY	KUCHINDA /10 /2015	AOD20220003518C202500003
		VS	VS	()	
65	D-CRLA/1702/2025	STATE OF ODISHA BRAJA KISHORE SUARA@BAJU	SATYA NARAYAN MISHRA 4	NANDIPADA /75 /2022	AOR20220001615C202500006
		VS	VS	()	
66	D-CRLA/1720/2025	STATE OF ODISHA PURNA CHANDRA DASH	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /51 /2007	AOR20220001247C202500009
		VS	VS	()	
67	D-CRLA/1723/2025	STATE OF ODISHA(VIG.) CHANDRA ROUT	TUKUNA KUMAR MISHRA	RAIGHAR /206 /2023	
		VS	VS	()	
68	D-CRLMA/1677/2025	STATE OF ODISHA NIKHIL KUMAR	SK. ZAFARULLA	NABARANGAPUR TOWN /60 /2024	
		VS	VS	()	

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69	D-CRLMA/1719/2025	STATE OF ODISHA PANKAJ KUMAR NAIK VS	ADV. VS	// /0 ()	
70	D-CRLMC/1687/2025	STATE OF ODISHA SUSAMBIT SWAIN VS	SATYASHREE MOHANTY VS	// SAHID NAGAR P.S. /242 /2024 ()	
71	D-CRLMC/1709/2025	STATE OF ODISHA SEFALI MANSINGH VS	PRAVASH CHANDRA JENA VS	// ATHGARH /216 /2014 ()	
72	D-CRLMC/1726/2025	STATE OF ODISHA NIROD KUMAR MOHANTY VS	PRAVASHA PUJAREE PARIDA VS	// CUTTACK VIGILANCE /3 /2014 ()	
73	D-CRLMC/1740/2025	STATE OF ODISHA(VIG.) SIBA SASMAL@SIBA SANKAR SASMAL VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /14 /2023 ()	AOD20240000242C202500008
74	D-CRLMP/1666/2025	STATE OF ODISHA NIDHANSHU NAYAK @ TUNA VS	NIRMAL CHANDRA MOHANTY VS	// /0 ()	
75	D-CRLMP/1673/2025	SHRIYASMITA PATRA KRISHNA MAJHI VS	KODANDA KUMAR BHUYAN VS	// /0 ()	
76	D-CRLMP/1678/2025	STATE OF ODISHA SANATAN MALIK VS	GOPAL CHARAN MOHANTY VS	// /0 ()	
77	D-CRLREV/1675/2025	STATE OF ODISHA PRADEEP KUMAR PATRA VS	BUDHIRAM DAS VS	// /0 ()	
78	D-FAO/2164/2025	STATE OF ODISHA M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK VS	ADAM ALI KHAN VS	// /0 ()	
79	D-FAO/2168/2025	CHANDRA MANI SAHA @ CHANDRAMALA SAHA D.M.,M/S NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS	ADAM ALI KHAN VS	// /0 ()	
		BABULU PATRA		//	

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80	D-FAO/2169/2025	L.M.(T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS MRUTUNJAYA SENAPATI	ADAM ALI KHAN VS	// () //	
81	D-LAA/2149/2025	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION),EAST COAST RAILWAY,BBSR	SOUMYA JYOTI BISWAL VS	// () //	
82	D-MACA/2098/2025	BULAKISHORE NATH VS RAJENDRA KUMAR SAHOO	BISWAJIT MOHANTY VS	// () //	
83	D-MACA/2163/2025	M/S NEW INDIA INSURANCE CO. LTD.,KORAPUT VS PURNI MALI	ADAM ALI KHAN VS	// () //	
84	D-MATA/2048/2025	PRASANTA KUMMAR PRADHAN VS BHARATI BEHERA	UMAKANT SAHOO VS	// () //	AOD20240000001C202500025
85	D-MATA/2094/2025	CHINMAYA HOTA VS MEENAKHI PANDA @ HOTA	AMLAN SHAKTI PAUL VS	// () //	
86	D-OTAPL/2171/2025	COMMISSIONER, GST AND C.EX. COMMISSIONERATE, VS M/S ARCELOR MITTAL NIPPON STEEL INDIA LTD., KEONJHAR	TEJESH CHANDRA SAHOO, (JR. S.C.) VS	// () //	
87	D-RPFAM/2086/2025	SNIGDHA SASMAL VS SAMBIT SASMAL	MONOMOY BASU VS	// () //	
88	D-RVWPET/2135/2025	ZONAL MANAGER, UCO BANK ZONAL OFFICE,BALASORE VS PABITRA JENA	ASHOK KUMAR VS	// () //	
89	D-RVWPET/2159/2025	CHANDRAKANTA NANDA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// () //	
90	D-TRPCRL/1664/2025	GOPAL AGRAWAL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /166 /2018 () //	
91	D-WA/2031/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	//	LOD20240000194C202500042

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		VS	VS	()	
92	D-WA/2032/2025	KHIROD CHANDRA MOHANTY PRADYUMNA KUMAR MOHANTY	SANJIB MOHANTY	//	AOR20220001611C202500006
		VS	VS	()	
93	D-WA/2033/2025	UNION OF INDIA SHIV NARAYAN PATTNAIK	BANSHIDHAR BAUG	//	AOR20220002374C202500004
		VS	VS	()	
94	D-WA/2035/2025	STATE OF ODISHA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202500041
		VS	VS	()	
95	D-WA/2037/2025	N.ESWAR RAO STATE OF ODISHA	AISHWARYA DASH,A.G.A	//	LOD20240000194C202500040
		VS	VS	()	
96	D-WA/2039/2025	BIJAYA KUMAR DAS @ CHOUDHURY STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500039
		VS	VS	()	
97	D-WA/2041/2025	DIBAKAR PATI STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202500040
		VS	VS	()	
98	D-WA/2042/2025	D. MOHAN RAO STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202500040
		VS	VS	()	
99	D-WA/2044/2025	N. PITAMBAR RAO STATE OF ODISHA	UDIT RANJAN JENA,A.G.A	//	LOD20240000172C202500041
		VS	VS	()	
100	D-WA/2046/2025	RAKESH RANJAN MISHRA STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//	LOD20240000200C202500041
		VS	VS	()	
101	D-WA/2080/2025	AMBARISH MEHER STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	//	LOD20240000200C202500043
		VS	VS	()	
102	D-WA/2081/2025	AJIT KUMAR BEHERA STATE OF ODISHA	GAYATRI PATRA, A.S.C.	//	LOD20240000200C202500042
		VS	VS	()	

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103	D-WA/2082/2025	BABAJI CHARAN NAYAK STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202500042
104	D-WP(C)/2030/2025	JAGABANDHU KHOSLA SUBHASH CHANDRA NAYAK VS	VS	// // ()	
105	D-WP(C)/2034/2025	THE GOVERNOR , RBI KALINGA EYE HOSPITAL VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500014
106	D-WP(C)/2036/2025	UNION OF INDIA ABHIRAM PRADHAN VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500013
107	D-WP(C)/2038/2025	STATE OF ODISHA MANAS KUMAR SINGH VS	SURAVI MOHANTY VS	// // ()	AOR20220002374C202500007
108	D-WP(C)/2040/2025	STATE OF ODISHA SATYABRATA JENA VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500004
109	D-WP(C)/2043/2025	STATE OF ODISHA SONALI PRIYADARSHINI VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500013
110	D-WP(C)/2045/2025	STATE OF ODISHA JAYANTA KUMAR SAMAL VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500005
111	D-WP(C)/2047/2025	STATE OF ODISHA DR. RAGHUNATH MISHRA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500002
112	D-WP(C)/2051/2025	STATE OF ODISHA JHANSIRANI PARIDA VS	SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202500008
113	D-WP(C)/2052/2025	STATE OF ODISHA SAKETI VENKATA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // () //	AOR20220001631C202500013

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114	D-WP(C)/2054/2025	PRABHAKAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500017
115	D-WP(C)/2055/2025	PRABHAKAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500018
116	D-WP(C)/2056/2025	CHIRANJIBI JAYASINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500013
117	D-WP(C)/2057/2025	SUDHANSU SEKHAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500007
118	D-WP(C)/2058/2025	ASHOK KUMAR KAR VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //	
119	D-WP(C)/2059/2025	UDAYANATH SAHOO VS LIQUIDATOR, THE URBAN COOPERATIVE BANK LTD	VS	// 0 //	
120	D-WP(C)/2060/2025 WP(C)/1715/2025	JEMA BARIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
121	D-WP(C)/2061/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
122	D-WP(C)/2062/2025	GAJENDRANATH MARTHA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
123	D-WP(C)/2063/2025	DILLIP KUMAR GIRI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
124	D-WP(C)/2065/2025	PABITRAMOHAN MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
125	D-WP(C)/2066/2025	SWAPNESWARI INDUSTRIES	KSHIROD KUMAR ROUT	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UCO BANK		//	
126	D-WP(C)/2073/2025	M/S. MAHESWARI HANDLING AGENCY, BARBIL, KESKINDHARHA DAS	KESKINDHARHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/2078/2025	GOPAL MAJHI	BUDHIRAM DAS	//	
	WP(C)/1774/2025	VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/2079/2025	DAMAYANTI MOHAPATRA	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/2084/2025	BRAJA MOHAN MAJHI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/2085/2025	MIHIR KUMAR NAYAK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/2087/2025	ALOK GOUDA	AFRAAZ SUHAIL	//	AOD20240000544C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/2088/2025	DILLIP BEHERA	AFRAAZ SUHAIL	//	AOD20240000544C202500003
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/2089/2025	KEDAR NAYAK	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/2090/2025	NALINI SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/2091/2025	T. SRIDEVI PATRA	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/2092/2025	T. SRIDEVI PATRA	SURAJ MOHANTY	//	
	WP(C)/1796/2025	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/2093/2025 WP(C)/1777/2025	STATE OF ODISHA LOKANATH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0 //	AOR20220001297C202500015
138	D-WP(C)/2095/2025 WP(C)/1790/2025	MANJULATA SAMANTARAY VS ELECTION OFFICER CUM B.D.O., MAHAKALAPADA, KENDRAPADA	AMIT PRASAD BOSE VS	// // 0 //	
139	D-WP(C)/2096/2025	M/S. SAVITRY AGRAWAL, MAYURBHANJ VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// // 0 //	
140	D-WP(C)/2097/2025	T.RAMANA @ DASARI RAMANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	
141	D-WP(C)/2099/2025	D.SANTOSH KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	
142	D-WP(C)/2100/2025	SUNIL KUMAR PANIGRAHI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // 0 //	
143	D-WP(C)/2101/2025	D.GUPTESWAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	
144	D-WP(C)/2102/2025	D.GUPTESWAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	
145	D-WP(C)/2103/2025	SAHADRBA BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // 0 //	
146	D-WP(C)/2104/2025	D.GANGADHAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	
147	D-WP(C)/2105/2025	M/S KHORDHA DISTRICT TRUCK OWNERS ASSOCIATION VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :16/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/2106/2025	D.GANGADHAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
149	D-WP(C)/2107/2025	SAIBANI GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
150	D-WP(C)/2108/2025	SAIBANI GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
151	D-WP(C)/2109/2025	D.SANTOSH KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
152	D-WP(C)/2110/2025	D.SANTOSH KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
153	D-WP(C)/2111/2025	D. RABINDRA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
154	D-WP(C)/2113/2025	D.GUPTESWAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
155	D-WP(C)/2114/2025	MIR MAHIUDDIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
156	D-WP(C)/2116/2025	V. MANOJ KUMAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
157	D-WP(C)/2117/2025	D. SANTOSH KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
158	D-WP(C)/2118/2025	PRASANNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
159	D-WP(C)/2119/2025	TAPAN KUMAR MANDAL		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-WP(C)/2120/2025	TAHASILDAR , SALIPUR D. GUPTESWAR PATRO	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
161	D-WP(C)/2121/2025	STATE OF ODISHA SUDHANSU KUMAR DWIBEDI	NIRANJAN LENKA	//	
		VS	VS	0	
162	D-WP(C)/2122/2025	REVENUE DIVISIONAL COMMISSIONER MIRZA ABID BAIG	SUBASH CHANDRA SWAIN	//	
		VS	VS	0	
163	D-WP(C)/2123/2025	STATE OF ODISHA LOHIT DANDASENA	NIHAL RATH	//	
		VS	VS	0	
164	D-WP(C)/2124/2025	STATE OF ODISHA MIR NIZAMUDDIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
165	D-WP(C)/2125/2025	STATE OF ODISHA MIR ALLAUDDIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
166	D-WP(C)/2126/2025	STATE OF ODISHA NAKULA KUMAR DAS	DHANESWAR BEHERA	//	
		VS	VS	0	
167	D-WP(C)/2127/2025	STATE OF ODISHA MIR KAMARUDDIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
168	D-WP(C)/2128/2025	STATE OF ODISHA SARAJINI SAMANTRAY	DHANESWAR BEHERA	//	
		VS	VS	0	
169	D-WP(C)/2129/2025	STATE OF ODISHA AVAYA KUMAR DAS	DHANESWAR BEHERA	//	
		VS	VS	0	
170	D-WP(C)/2130/2025	STATE OF ORISSA NAIMA KHANAM	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/2131/2025	STATE OF ODISHA SANATAN PRUSTY VS	LAXMIKANTA MOHANTY VS	// // 0	
172	D-WP(C)/2132/2025	STATE OF ODISHA NIRANJAN DAS VS	DHANESWAR BEHERA VS	// // 0	
173	D-WP(C)/2133/2025	STATE OF ORISSA SRIDHAR NAIK VS	LAXMIKANTA MOHANTY VS	// // 0	
174	D-WP(C)/2136/2025	STATE OF ODISHA SUJIT KUMAR BEHERA VS	MANORANJAN PADHI VS	// // 0	
175	D-WP(C)/2137/2025	STATE OF ODISHA ASWINI KUMAR PRADHAN VS	VS	// // 0	
176	D-WP(C)/2138/2025	PRESIDING OFFICER LABOUR COURT, GAUTAM NAGAR ASWINI KUMAR PRADHAN VS	VS	// // 0	
177	D-WP(C)/2139/2025	DISTRICT SUB REGISTRAR BARGARH, BARGARH SANJEET MOHANTY VS	ITISHREE TRIPATHY VS	// // 0	
178	D-WP(C)/2140/2025 WP(C)/1799/2025	STATE TAX OFFICER, CT AND GST, CUTTACK - I CENTRAL CIRCLE MITA PARIDA VS	BRAJA MOHAN SARANGI VS	// // 0	
179	D-WP(C)/2142/2025	RTO, DHENKANAL SUBHANKAR SAHOO VS	DIPTENDU SUNDAR RAY VS	// // 0	
180	D-WP(C)/2144/2025	STATE OF ODISHA RAKHAL CHANDRA SAHOO VS	DHANESWAR BEHERA VS	// // 0	
181	D-WP(C)/2145/2025	STATE OF ODISHA M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE VS UNION OF INDIA	ITISHREE TRIPATHY VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/2146/2025	RATNAKAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
183	D-WP(C)/2147/2025	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
184	D-WP(C)/2148/2025	JANA SMALL FINANCE BANK LTD VS CHIEF JUDICIAL MAGISTRATE , KHORDHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
185	D-WP(C)/2150/2025	SUKANTI DEVI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
186	D-WP(C)/2151/2025	BHRAMARBAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
187	D-WP(C)/2152/2025	ABHAYA KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
188	D-WP(C)/2153/2025	M/S.DOLPHIN RESTAURANT, BERHAMPUR, GANJAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
189	D-WP(C)/2154/2025	PITABAS PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
190	D-WP(C)/2155/2025	MANDARDHAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
191	D-WP(C)/2156/2025	MANAS RANJAN MOHAPATRA VS STAMP COLLECTOR CUM I.G.R, CUTTACK	DURGA MADHAB MISHRA VS	// 0 //	
192	D-WP(C)/2157/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
193	D-WP(C)/2158/2025	PIRU MOHAMMED	KADAR MOHAMMAD	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WP(C)/2161/2025	ODISHA STATE CASHEW DEVELOPMENT CORPORATION LIMITED, BBSR, KHURDA	DURGESH NARAYAN RATH	//	
		SAROJ KUMAR PARAMGURU MAHAPATRA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
195	D-WP(C)/2162/2025	STATE OF ORISSA		//	
		PRATIMA PADHI	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/2165/2025	AMARENDRA PANI	MITHUN DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
197	D-WP(C)/2166/2025	SURENDRA MALLICK	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/2167/2025	MAA ANNAPURNA MAHILA SHG	SANKAR PRAASAD PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/2170/2025	UDAYANARAYAN PANDA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/2172/2025	NRUSINGHA KAR	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		SHRI JAGANNATH TEMPLE MANAGING COMMITTEE, PURI		//	
201	D-WP(C)/2176/2025	M/S. AULIA READY MIX INDIA PRIVATE LIMITED, KENDRAPARA	KENDRAPARA MOHANTY	//	
		VS	VS	()	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
202	D-ABLAPL/1655/2025	HEMANT @ HEMANTA KUMAR SENAPATI	SWARUP KUMAR PATNAIK	AIR FIELD P.S. /345 /2024	AOR20220003583C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/1658/2025	PRAKASH CHANDRA BARAL	GIRIJA SANKAR NAYAK	//	AOD2025000009C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/1659/2025	JITENDRA KUMAR BEHERA	GIRIJA SANKAR NAYAK	TANGI /44 /2023	AOD2025000009C202500003
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/1667/2025	STATE OF ODISHA PRABODH CHANDRA RAY VS	BIJAY KUMAR MISHRA VS	// BARANGA /259 /2024 ()	
206	D-ABLAPL/1670/2025	STATE OF ODISHA NARESH NAIK VS	RAJENDRA KUMAR PRADHAN VS	// KUNDHEIGOLA /200 /2024 ()	
207	D-ABLAPL/1674/2025	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	HEMANTA KUMAR MOHANTA VS	// / 0 ()	
208	D-ABLAPL/1680/2025	STATE OF ODISHA BANKA @ LAMBUDHAR PATRA @ LAMBODHAR PATRA VS	HEMANTA KUMAR MAJHI VS	// REMUNA /214 /2024 ()	
209	D-ABLAPL/1683/2025	STATE OF ODISHA PURABI NAIK VS	SAMARENDRA BAHADUR VS	// HEMGIR /1 /2023 ()	
210	D-ABLAPL/1684/2025	STATE OF ODISHA SK.JAFAR VS	MD. GOLAM MADANI VS	// PURUNABAZAR /4 /2025 ()	
211	D-ABLAPL/1685/2025	STATE OF ODISHA ISWAR NAIDU VS	SUSIL KUMAR PATTNAIK VS	// BARBIL /367 /2024 ()	
212	D-ABLAPL/1686/2025	STATE OF ODISHA GANESH CHANDRA LENKA VS	SATYA RANJAN MULIA VS	// MALGODOWN /265 /2024 ()	
213	D-ABLAPL/1688/2025	STATE OF ODISHA SRIKANTA SAHOO VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /719 /2024 ()	
214	D-ABLAPL/1692/2025	STATE OF ODISHA ABHIMANYU BARIK VS	PRASANT KUMAR BARIK VS	// / 0 ()	
215	D-ABLAPL/1695/2025	STATE OF ODISHA LAKSHMAN @ LACHHAMAN SAHU VS	GOKULANANDA PARIDA VS	// / 0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/1697/2025	MANOJ @ MANMATH TAREI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500005
217	D-ABLAPL/1701/2025	ARJUNA DAS VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	RAMBHA (KHALLIKOTE) /818 /2024 () //	
218	D-ABLAPL/1703/2025	RABI RANJAN NAYAK @ RABINDRA NAYAK VS STATE OF ODISHA	NIRMAL KUMAR ROUSTRAY VS	MANCHESWAR P.S. /7 /2025 () //	
219	D-ABLAPL/1705/2025	MANOJ @ MANMATH TAREI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500006
220	D-ABLAPL/1706/2025	GANDHI @ BHASKAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	PATTAPUR (DIGAPAHANDI) /386 /2023 () //	
221	D-ABLAPL/1708/2025	SIBA SANKAR DAS VS STATE OF ODISHA	BIJAYANANDA DASH VS	CHANDAKA P.S. /208 /2019 () //	
222	D-ABLAPL/1711/2025	SUDHANSHU SEKHAR MOHANTY @ SUDHANSHU MOHANTY VS STATE OF ODISHA	GHANASHYAM DASH VS	BADACHANA /283 /2024 () //	AOD20240000821C202500005
223	D-ABLAPL/1712/2025	SUBHRANTA SUNA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 () //	
224	D-ABLAPL/1714/2025	BIRENDRA SAHU @ BIRENDRA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	GAISILET /4 /2025 () //	
225	D-ABLAPL/1715/2025	KAMAKSHYA PRASAD NAYAK VS STATE OF ODISHA	GHANASHYAM DASH VS	BADACHANA /283 /2024 () //	AOD20240000821C202500006
226	D-ABLAPL/1716/2025	MANAS@PRADEEP KUMAR ROUT VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /15 /2025 () //	AOR20220000371C202500021
227	D-ABLAPL/1724/2025	JASBIR DANEIL PAUL	TUKUNA KUMAR MISHRA	JEYPORE TOWN /6 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :16/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/1725/2025	RWITIK JENA	BIKRAM CHANDRA GHADEI	SAHID NAGAR P.S. /474 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/1729/2025	PRATAP KUMAR PANDA	BIKRAM KESHARI RAJ	BADAMBADI /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/1730/2025	SHIBA SANKAR OJHA	ARUN KUMAR BEHERA	JALESWAR /245 /2024	AOR20220003422C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/1733/2025	LALMOHAN DAS	SUBHENDU KUMAR NAYAK	CHANDABALI /320 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/1735/2025	RAGHU HIAL	PVS NANAJI ACHARY	BOIPARIGUDA /193 /2024	AOR20220000211C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/1736/2025	SABITA PATTANAİK	PVS NANAJI ACHARY	JEYPORE MAHILA /127 /2024	AOR20220000211C202500008
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :16/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCL/1664/2025 TRPCL/ /	GOPAL AGRAWAL MP	SUDEEP KUMAR SARANGI	6/2025
2	D-CRLMP/33325/2024 CRLMP/1493/2024	CAPT. GURVANSI SINGH GOSAL MP		19/2025
3	D-CRLMP/1666/2025 CRLMP/ /	NIDHANSHU NAYAK @ TUNA MP	NIRMAL CHANDRA MOHANTY	20/2025
4	D-LAA/2149/2025 LAA/ /	BIJAYA BHARAT MOHAPATRA MP	SOUMYA JYOTI BISWAL	21/2025
5	D-TRP(C)/41/2023 TRP(C)/41/2023	ARCHANA DORA MP	ANITA SAHOO	22/2025
6	D-CONTC/53802/2024 CONTC/251/2025	NARAYAN RANA MP	ADV.	23/2025
7	D-RPFAM/54438/2024 RPFAM/13/2025	BIPIN BEHERA@KALIA MP	JAGABANDHU GADANAYAK	31/2025
8	D-RPFAM/40000/2024 RPFAM/299/2024	SANJAY KUMAR NANDA MP	DAYANIDHI MISHRA	32/2025
9	D-CMAPL/71/2025 CMAPL/ /	INSTITUTE OF TEXTILE TECHNOLOGY., MP	PROF. ANITA KUMAR TRIPATHY	33/2025
10	D-MATA/2094/2025 MATA/ /	CHINMAYA HOTA MP	AMLAN SHAKTI PAUL	34/2025
11	D-MATA/2048/2025 MATA/ /	PRASANTA KUMMAR PRADHAN MP	UMAKANT SAHOO	35/2025
12	D-MATA/2048/2025 MATA/ /	PRASANTA KUMMAR PRADHAN MP	UMAKANT SAHOO	36/2025
13	D-FAO/7392/2024 FAO/150/2024	DIVISIONAL MANAGER, M/S. ORIENTAL MP	IRRAWAN KUMAR MAHALI	39/2025
14	D-FAO/51587/2024 FAO/23/2025	THE DIVISIONAL MANAGER, ORIENTAL MP	INSURANCE COMPANY LTD., KHURDA	40/2025
15	D-CRLREV/38080/2024 CRLREV/ /	SUBASH CHANDRA NAYAK @ ANDELLA SAYED IQBAL MP		41/2025
16	D-FAO/2164/2025 FAO/ /	M/S. ORIENTAL INSURANCE CO. LTD., CUTACK MP	ADAM ALI KHAN	41/2025
17	D-FAO/2168/2025 FAO/ /	D.M.,M/S NEW INDIA ASSURANCE CO.LTD. MP	ADAM ALI KHAN	42/2025
18	D-CRLREV/38080/2024 CRLREV/ /	SUBASH CHANDRA NAYAK @ ANDELLA SAYED IQBAL MP		42/2025
19	D-FAO/2169/2025 FAO/ /	L.M.(T.P.CELL), M/S. NEW INDIA ASSURANCE MP	ADAM ALI KHAN	43/2025
20	D-CRLREV/38080/2024 CRLREV/ /	SUBASH CHANDRA NAYAK @ ANDELLA SAYED IQBAL MP		43/2025
21	D-BLAPL/36982/2024 BLAPL/12497/2024	LOKANATH SAHU MP	SANJIB KUMAR BHANJADEO	59/2025
22	D-BLAPL/36984/2024 BLAPL/12412/2024	LOKANATH SAHU MP	SANJIB KUMAR BHANJADEO	60/2025
23	D-BLAPL/35827/2024 BLAPL/12095/2024	SUDHIR BEHURA MP	BIJAYA KUMAR RAGADA	61/2025
24	D-BLAPL/29633/2024 BLAPL/10046/2024	NEPAL PANDEY MP		62/2025
25	D-BLAPL/33780/2024 BLAPL/11344/2024	AAMIR KHAN MP	DEVASHIS PANDA	63/2025
26	D-BLAPL/31043/2024	THOMAS MAJHI	S.S.RAY (2)	

	BLAPL/10567/2024	MP		64/2025
27	D-BLAPL/36531/2024	DURGA CHARAN BHUYAN		
	BLAPL/12277/2024	MP		65/2025
28	D-CMP/2112/2025	M/S ARCHITECTS COMBINE,KHURDA	SUDHANSU SEKHAR JENA	
	CMP/ /	MP		80/2025
29	D-CMP/2115/2025	SUBASH CH. PANI	TRILOCHAN PANIGRAHI	
	CMP/ /	MP		81/2025
30	D-CMP/53203/2024	RAJKISHORE DASH	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		82/2025
31	D-CMP/53366/2024	PUSPANJALI MOHARATHI	JAGAJIBAN PRADHAN	
	CMP/ /	MP		83/2025
32	D-CMP/2143/2025	NITYANANDA NAIK	SAROJ KUMAR PADHY	
	CMP/ /	MP		84/2025
33	D-CMP/52258/2024	PRADEEP KUMAR KAR	MAHESWAR MOHANTY	
	CMP/72/2025	MP		85/2025
34	D-CMP/52903/2024	UMAKANTA PANDA	MALAYA KUMAR MISHRA	
	CMP/73/2025	MP		86/2025
35	D-CMP/1155/2025	MOHAMMAD NAZIR	DEO KUMAR AJMERIA	
	CMP/ /	MP		87/2025
36	D-RSA/54583/2024	ASHOK KUMAR BARAL	NIRANJAN PRASAD PATRA	
	RSA/31/2025	MP		89/2025
37	D-RSA/201/2025	KULAMANI SAHU	PRAJNA SARITA MOHANTY	
	RSA/ /	MP		90/2025
38	D-ABLAPL/12040/2023	AJAYA KUMAR NATH	RAMESH CHANDRA MAHARANA	
	ABLAPL/12040/2023	MP		141/2025
39	D-ABLAPL/18996/2024	RINA NAIK		
	ABLAPL/7579/2024	MP		142/2025
40	D-ABLAPL/36305/2024	SUDAM JHANKAR		
	ABLAPL/14428/2024	MP		143/2025
41	D-ABLAPL/2546/2023	PABITRA KUMAR MOHAPATRA	GAGAN BIHARI SINGH	
	ABLAPL/2546/2023	MP		144/2025
42	D-ABLAPL/24/2025	MURALI MOHAN SETHY		
	ABLAPL/24/2025	MP		145/2025
43	D-ABLAPL/36508/2024	SUKANTI PADHIARI		
	ABLAPL/13956/2024	MP		146/2025
44	D-ABLAPL/678/2025	AMITRAJ SINGH		
	ABLAPL/292/2025	MP		147/2025
45	D-ABLAPL/599/2025	AMITRAJ SINGH		
	ABLAPL/303/2025	MP		148/2025
46	D-ABLAPL/23556/2024	TRINATH BEHERA	JANMEJAYA KATIKIA	
	ABLAPL/8525/2024	MP		149/2025
47	D-ABLAPL/32852/2024	SK. NASIM		
	ABLAPL/12452/2024	MP		150/2025
48	D-ABLAPL/594/2025	ARJUN CHARAN JENA @ BULU		
	ABLAPL/282/2025	MP		151/2025
49	D-ABLAPL/35190/2024	KAMBHU CHARAN NAIK @ NAYAK		
	ABLAPL/13429/2024	MP		152/2025
50	D-ABLAPL/37375/2024	PRIYANSHU PANDEY		
	ABLAPL/14472/2024	MP		153/2025
51	D-CRLA/20871/2024	PRABIR SINGH	RAMESH CHANDRA MAHARANA	
	CRLA/707/2024	MP		213/2025
52	D-CRLA/38026/2024	GYANA RANJAN SWAIN@SADHUA	GHANASHYAM MUDULI	
	CRLA/77/2025	MP		214/2025
53	D-CRLA/38026/2024	GYANA RANJAN SWAIN@SADHUA	GHANASHYAM MUDULI	
	CRLA/77/2025	MP		215/2025
54	D-CRLA/38026/2024	GYANA RANJAN SWAIN@SADHUA	GHANASHYAM MUDULI	
	CRLA/77/2025	MP		216/2025
55	D-CRLA/38026/2024	GYANA RANJAN SWAIN@SADHUA	GHANASHYAM MUDULI	
	CRLA/77/2025	MP		217/2025
56	D-CRLA/1691/2025	SUNITA@SUNI MAKAR	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		218/2025
57	D-CRLA/1691/2025	SUNITA@SUNI MAKAR	DINESH KUMAR MOHANTY	
	CRLA/ /	MP		219/2025

58	D-CRLA/1702/2025 CRLA/ /	BRAJA KISHORE SUARA@BAJU MP	SATYA NARAYAN MISHRA 4	220/2025
59	D-CRLMC/4825/2023 CRLMC/4825/2023	AJAYA KUMAR NATH MP	RAMESH CHANDRA MAHARANA	220/2025
60	D-CRLMC/31389/2024 CRLMC/4142/2024	PRAKASH PRADHAN MP	SATYA RANJAN MULIA	221/2025
61	D-CRLA/1702/2025 CRLA/ /	BRAJA KISHORE SUARA@BAJU MP	SATYA NARAYAN MISHRA 4	221/2025
62	D-CRLA/1720/2025 CRLA/ /	PURNA CHANDRA DASH MP	DEVASHIS PANDA	222/2025
63	D-CRLMC/39055/2024 CRLMC/ /	SUBRAT KUMAR BEHERA MP	AMIT KUMAR NAG	222/2025
64	D-CRLA/1720/2025 CRLA/ /	PURNA CHANDRA DASH MP	DEVASHIS PANDA	223/2025
65	D-CRLMC/39142/2024 CRLMC/206/2025	PRIYESH DAS MP	LINGARAJ SARANGI	223/2025
66	D-CRLMC/39347/2024 CRLMC/207/2025	PULOK JOYTSHNA DAS MP	LINGARAJ SARANGI	224/2025
67	D-CRLMC/445/2022 CRLMC/445/2022	PANKAJINI NAYAK MP		225/2025
68	D-CRLMC/445/2022 CRLMC/445/2022	PANKAJINI NAYAK MP		226/2025
69	D-CRLMC/1709/2025 CRLMC/ /	SEFALI MANSINGH MP	PRAVASH CHANDRA JENA	227/2025
70	D-CRLMC/1740/2025 CRLMC/ /	SIBA SASMAL@SIBA SANKAR SASMAL MP	SANTOSH KUMAR MAHANTY	228/2025
71	D-MACA/24159/2024 MACA/502/2024	B.M., CHOLAMANDALAM M/S. G.I. CO. LTD. MP	M/S.BIRANCHI NARAYAN RATH,A.K.JENA,B.DASH	233/2025
72	D-MACA/2098/2025 MACA/ /	BULAKISHORE NATH MP	BISWAJIT MOHANTY	234/2025
73	D-MACA/2098/2025 MACA/ /	BULAKISHORE NATH MP	BISWAJIT MOHANTY	235/2025
74	D-MACA/2163/2025 MACA/ /	M/S NEW INDIA INSURANCE CO. LTD.,KORAPUT MP	ADARSH ALI KHAN	236/2025
75	D-MACA/52269/2024 MACA/ /	D.M., M/S ORIENTAL INSURANCE CO. LTD.,KORAPUT MP	ADARSH ALI KHAN	237/2025
76	D-MACA/53199/2024 MACA/ /	THE TATA AIG GENERAL INSURANCE CO.LTD.,KORAPUT MP	ADARSH ALI KHAN	238/2025
77	D-WA/269/2025 WA/ /	STATE OF ODISHA MP	PRAVAKAR BEHERA, S.C(T)	465/2025
78	D-WA/2031/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	466/2025
79	D-WA/2031/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	467/2025
80	D-WA/2031/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	468/2025
81	D-WA/2033/2025 WA/ /	SHIV NARAYAN PATNAIK MP	BANSHIDHAR BAUG	469/2025
82	D-WA/2033/2025 WA/ /	SHIV NARAYAN PATNAIK MP	BANSHIDHAR BAUG	470/2025
83	D-WA/2035/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	471/2025
84	D-WA/2035/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	472/2025
85	D-WA/2035/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	473/2025
86	D-WA/2037/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	474/2025
87	D-WA/2037/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	475/2025
88	D-WA/2037/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	476/2025
89	D-WA/2039/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	

	WA/ /	MP		477/2025
90	D-WA/2039/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		478/2025
91	D-WA/2039/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		479/2025
92	D-WA/2041/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		480/2025
93	D-WA/2041/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		481/2025
94	D-WA/2041/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		482/2025
95	D-WA/2042/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		483/2025
96	D-WA/2042/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		484/2025
97	D-WA/2042/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		485/2025
98	D-WA/2044/2025	STATE OF ODISHA	UDIT RANJAN JENA,A.G.A	
	WA/ /	MP		486/2025
99	D-WA/2044/2025	STATE OF ODISHA	UDIT RANJAN JENA,A.G.A	
	WA/ /	MP		487/2025
100	D-WA/2044/2025	STATE OF ODISHA	UDIT RANJAN JENA,A.G.A	
	WA/ /	MP		488/2025
101	D-WA/2046/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		489/2025
102	D-WA/2046/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		490/2025
103	D-WA/2046/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		491/2025
104	D-WA/673/2023	PRINCIPAL SECY, SKILL DEVELOPMENT	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/673/2023	MP		492/2025
105	D-WA/2080/2025	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		493/2025
106	D-WA/2080/2025	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		494/2025
107	D-WA/2080/2025	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		495/2025
108	D-WA/2081/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		496/2025
109	D-WA/2081/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		497/2025
110	D-WA/2081/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		498/2025
111	D-WA/2082/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		499/2025
112	D-WA/2082/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		500/2025
113	D-WA/2082/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		501/2025
114	D-WP(C)/38608/2024	RESHMATUN BEGUM		
	WP(C)/24891/2024	MP		977/2025
115	D-WP(C)/636/2025	KESHORI SENHI BHATRA @ KISHORI SNEH	JYOTI PRAKASH PATRA	
	WP(C)/825/2025	MP		978/2025
116	D-WP(C)/379/2025	SUCHITRA MAJHI	JYOTI PRAKASH PATRA	
	WP(C)/839/2025	MP		979/2025
117	D-WP(C)/9366/2018	JYOTI PRAKASH DAS		
	WP(C)/9366/2018	MP		980/2025
118	D-WP(C)/75/2025	SANJAYA KUMAR SAMAL		
	WP(C)/623/2025	MP		981/2025
119	D-WP(C)/76/2025	GUNIA DAS		
	WP(C)/468/2025	MP		982/2025
120	D-WP(C)/73/2025	ARDHENDU SAMANTARAY		
	WP(C)/462/2025	MP		983/2025

121	D-WP(C)/69/2025 WP(C)/686/2025	BHAGIRATHI SAHOO MP		984/2025
122	D-WP(C)/67/2025 WP(C)/487/2025	UMA SHANKAR MOHAPATRA MP		985/2025
123	D-WP(C)/64/2025 WP(C)/481/2025	SK.ABASUDDIN MP		986/2025
124	D-WP(C)/22931/2024 WP(C)/13084/2024	HAIMABATI MAHANTA MP		987/2025
125	D-WP(C)/2063/2025 WP(C)/ /	DILLIP KUMAR GIRI MP	ARUN KUMAR PATRA	988/2025
126	D-WP(C)/52804/2024 WP(C)/1624/2025	KAMALESH KUMAR BIRTIA MP	SURYA NARAYAN SATPATHY	989/2025
127	D-WP(C)/55180/2024 WP(C)/1653/2025	M/S.GLOBAL SERVICES, BBSR MP	SOMANATH MISHRA	990/2025
128	D-WP(C)/45832/2024 WP(C)/27048/2024	M/S BHUSHAN POWER AND STEEL LTD., MP	SARABJIT PRASANNA SARANGI	991/2025
129	D-WP(C)/2034/2025 WP(C)/ /	KALINGA EYE HOSPITAL MP	DR. BINODA KUMAR MISHRA	992/2025
130	D-WP(C)/48560/2024 WP(C)/29341/2024	USHA NAIK MP		993/2025
131	D-WP(C)/54949/2024 WP(C)/33342/2024	HARAKRUSHNA SAMANTA MP	JYOTI RANJAN DEO	994/2025
132	D-WP(C)/54949/2024 WP(C)/33342/2024	HARAKRUSHNA SAMANTA MP	JYOTI RANJAN DEO	995/2025
133	D-WP(C)/54044/2024 WP(C)/928/2025	BHAGABAT SAHOO MP	LAKSHMAN MISHRA	996/2025
134	D-WP(C)/1628/2025 WP(C)/1556/2025	M/S. MAHABIR ASSOCIATES, CUTTACK MP	PIYUSH PANDA	997/2025
135	D-WP(C)/2084/2025 WP(C)/ /	BRAJA MOHAN MAJHI MP	SAROJA KANTA SAMAL	998/2025
136	D-WP(C)/54152/2024 WP(C)/1620/2025	AJAY BHOI MP	BISWARANJAN MAHARATHA	999/2025
137	D-WP(C)/419/2025 WP(C)/828/2025	MOTHER TERESA WOMENS SELF HELP GROUP, MP	SUKABHADRANAR DALAI	1000/2025
138	D-WP(C)/28930/2024 WP(C)/16539/2024	PATHUNI ROUT MP	KISHORE KUMAR MISHRA	1001/2025
139	D-WP(C)/903/2025 WP(C)/1253/2025	SAROJ KUMAR DAS MP	DR. SUJATA DASH	1002/2025
140	D-WP(C)/2045/2025 WP(C)/ /	JAYANTA KUMAR SAMAL MP	SANJIB MOHANTY	1003/2025
141	D-WP(C)/2700/2014 WP(C)/2700/2014	EXE.ENG.ELECT,NESCO MP	MR.S.C.DASH	1004/2025
142	D-WP(C)/2090/2025 WP(C)/ /	NALINI SAHU MP	BIRAJA PRASANNA DAS	1005/2025
143	D-WP(C)/2089/2025 WP(C)/ /	KEDAR NAYAK MP	BIRAJA PRASANNA DAS	1006/2025
144	D-WP(C)/2091/2025 WP(C)/ /	T. SRIDEVI PATRA MP	SURAJ MOHANTY	1007/2025
145	D-WP(C)/2092/2025 WP(C)/1796/2025	T. SRIDEVI PATRA MP	SURAJ MOHANTY	1008/2025
146	D-WP(C)/2700/2014 WP(C)/2700/2014	EXE.ENG.ELECT,NESCO MP	MR.S.C.DASH	1009/2025
147	D-WP(C)/2095/2025 WP(C)/1790/2025	MANJULATA SAMANTARAY MP	AMIT PRASAD BOSE	1010/2025
148	D-WP(C)/2097/2025 WP(C)/ /	T.RAMANA @ DASARI RAMANA MP	BIRAJA PRASANNA DAS	1011/2025
149	D-WP(C)/2096/2025 WP(C)/ /	M/S. SAVITRY AGRAWAL, MAYURBHANJCHITTA RANAJAN DAS MP		1012/2025
150	D-WP(C)/2105/2025 WP(C)/ /	M/S KHORDHA DISTRICT TRUCK OWNERS ASSOCIATION, BBSR MP		1013/2025
151	D-WP(C)/2105/2025 WP(C)/ /	M/S KHORDHA DISTRICT TRUCK OWNERS ASSOCIATION, BBSR MP		1014/2025
152	D-WP(C)/1472/2025	DR. SWAPNA SARIT	GOUTAM KUMAR ACHARYA	

	WP(C)/1733/2025	MP		1015/2025
153	D-WP(C)/2114/2025 WP(C)/ /	MIR MAHIUDDIN MP	SUDHIR KUMAR MALLICK	1016/2025
154	D-WP(C)/2093/2025 WP(C)/1777/2025	LOKANATH SAHOO MP	SUSANTA KUMAR BARAL	1017/2025
155	D-WP(C)/36054/2024 WP(C)/21068/2024	ARPITA AUROSUKHA SAHOO MP	SAMEER KUMAR DAS	1018/2025
156	D-WP(C)/40914/2024 WP(C)/26147/2024	SECTOR-8 RESIDENTIAL ASSOCIATION, CNIT MP	CHITRAKANDA BEHURIA	1019/2025
157	D-WP(C)/2121/2025 WP(C)/ /	SUDHANSU KUMAR DWIBEDI MP	NIRANJAN LENKA	1020/2025
158	D-WP(C)/2124/2025 WP(C)/ /	MIR NIZAMUDDIN MP	SUDHIR KUMAR MALLICK	1021/2025
159	D-WP(C)/2125/2025 WP(C)/ /	MIR ALLAUDDIN MP	SUDHIR KUMAR MALLICK	1022/2025
160	D-WP(C)/2127/2025 WP(C)/ /	MIR KAMARUDDIN MP	SUDHIR KUMAR MALLICK	1023/2025
161	D-WP(C)/2130/2025 WP(C)/ /	NAIMA KHANAM MP	SUDHIR KUMAR MALLICK	1024/2025
162	D-WP(C)/2133/2025 WP(C)/ /	SRIDHAR NAIK MP	LAXMIKANTA MOHANTY	1025/2025
163	D-WP(C)/2145/2025 WP(C)/ /	M/S. PATIL CONSTRUCTION AND INFRASTRUC MP	TRISHREERIPATEY, RAYAGADA	1026/2025
164	D-WP(C)/54677/2024 WP(C)/1716/2025	MANOJ KUMAR NIAL MP	TRILOCHAN BARIK	1027/2025
165	D-WP(C)/2153/2025 WP(C)/ /	M/S.DOLPHIN RESTAURANT, BERHAMPUR MP	KULASKANANDA GURU	1028/2025
166	D-WP(C)/2158/2025 WP(C)/ /	PIRU MOHAMMED MP	KADAR MOHAMMAD	1029/2025
167	D-WP(C)/2057/2025 WP(C)/ /	SUDHANSU SEKHAR BISWAL MP	SUKANTA KUMAR DALAI	1031/2025
168	D-WP(C)/2165/2025 WP(C)/ /	AMARENDRA PANI MP	MITHUN DAS	1032/2025
169	D-WP(C)/2170/2025 WP(C)/ /	UDAYANARAYAN PANDA MP	SUKANTA KUMAR NAYAK (2)	1033/2025
170	D-WP(C)/2172/2025 WP(C)/ /	NRUSINGHA KAR MP	ASHOK KUMAR MOHAPATRA	1034/2025
171	D-WP(C)/2087/2025 WP(C)/ /	ALOK GOUDA MP	AFRAAZ SUHAIL	1035/2025
172	D-WP(C)/2087/2025 WP(C)/ /	ALOK GOUDA MP	AFRAAZ SUHAIL	1036/2025
173	D-WP(C)/2088/2025 WP(C)/ /	DILLIP BEHERA MP	AFRAAZ SUHAIL	1037/2025
174	D-WP(C)/2176/2025 WP(C)/ /	M/S. AULIA READY MIX INDIA PRIVATE L MP	ANANDA KUMAR MOHANTY	1038/2025